



### \$~78 (connected matters 44 to 81)

## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 7917/2024 & CM APPL. 32709/2024

SAIFALI SHIKSHA AND SAMAJOTTHAN SAMITI AND ANR

.....Petitioner

Through: Mr. Amitesh Kumar, Ms. Priti Kumari ,Mr. Mrinal Kishor, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR. .....Respondent Through: Mr. Akhilesh K. Srivastava (Standing Counsel) with Mr. Manoj Kumar, Adv. for NCTE.

## CORAM: HON'BLE MS. JUSTICE SWARANA KANTA SHARMA

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#### <u>ORDER</u> 29.08.2024

- 1. Hon'ble Judge is not holding the Court today.
- 2. Re-notify on 29.11.2024.
- 3. The order be uploaded on the website forthwith.

## **BY ORDER**

# **COURT MASTER**

## AUGUST 29, 2024/ns

Click here to check corrigendum, if any

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 09/05/2025 at 09:43:28